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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07-09-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/611/IB/2018
NAME OF THE PETITIONER(S) : MOAT FINANCIAL SERVICES PVT LTD
NAME OF THE RESPONDENT(S) : MOAT PROJECT MANAGEMENT PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	Name (in Capital)	Represented by	Signature
1)	RUPA J. THARAYIL	Counsel for Applicant/ Financial creditor	

ORDER

Counsel representing both parties present. Both sides filed a joint memo of compromise signed by both the parties. The memo is taken on record and shall form part of this order.

In view of the submissions made and in view of joint memo of compromise, the matter is **disposed of as settled.**

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[K. ANANTHA PADMANABHA SWAMY]
MEMBER(JUDICIAL)